

[Handwritten signature]

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
MISCELLANIOUS APPLICATION 22/2023/EZ IN ORIGINAL APPLICATION

NO. 6/2016/EZ

In The Matter of:

Subhas Dutta

..... Applicant

Versus

The State of West Bengal & Ors.

... Respondents

AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 4, THE DISTRICT
MAGISTRATE & COLLECTOR, HOWRAH DISTRICT.

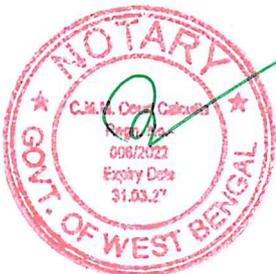
INDEX

SL	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit		1 to 11
2.	Joint Co-ordination Meeting Letter	'R-1'	12
3.	Minutes of the Joint Coordination Meeting	'R-2'	13 to 16
4.	Status report of work submitted by KMDA	'R-3'	17
5.	Request for issuance of NOC by UD & MA Deptt.	'R-4'	18
6.	Letter of Commissioner, HMC to Biodiversity Board	'R-5'	19 to 20
7.	Letter issued to Biodiversity Board by DM, Howrah	'R-6'	21
8.	An overview of the Jheel videographed through Drone in pendrive	'R-7'	

Filed by

Advocate

For The State of West Bengal



**BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE BENCH,
KOLKATA, WEST BENGAL**

MISCELLANIOUS APPLICATION 22/2023/EZ IN ORIGINAL

APPLICATION NO. 6/2016/EZ

SUBHAS DUTTA

..... APPLICANT

--VERSUS--

STATE OF WEST BENGAL AND
OTHERS.

.....RESPONDENTS

AFFIDAVIT ON BEHALF OF THE DISTRICT MAGISTRATE, HOWRAH
IN PURSUANCE OF ORDER DATED 24.08.2023 PASSED BY THE
HON'BLE TRIBUNAL.

I, Dr. Deepap Priya P., daughter of Sri I. Palraj,, aged about 38 years,
by faith: Hindu, by Occupation: Service, working for gain as the
District Magistrate, Howrah at Post Office and Police Station: Howrah,
District: Howrah Pin-711101 do hereby solemnly affirm and submit as
follows:-



1. That I am the respondent no. 4 herein and as such I am well acquainted with the facts and circumstances of the case and I am competent to affirm this Affidavit.

2. That this affidavit is being filed in compliance to the Solemn Order dated 24.08.2023 passed by the Hon'ble Tribunal.

3. That a joint coordination meeting has been convened with Police, Railways and Howrah Municipal Corporation Authorities in this regard on 03.10.2023 for consultation on the course of action. (Meeting Notice attached as 'R-1').

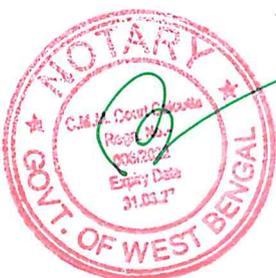
4. That the meeting was held at the conference hall of the District Magistrate, Howrah following a joint site inspection of Santragachi Jheel conducted in the presence of the District Magistrate, Howrah; Commissioner, Howrah Municipal Corporation; Chief Engineer, GAP Wing, KMDA; DCP (South) of Howrah Police Commissionerate; Additional District Magistrate (LR); Additional District Magistrate (Dev); Dy. CE/ Sdg & Genl/ SE Railways, ADEN/ SRC / SE Railways and others from the SE Railway Authority; as well as Assistant Environmental Engineer, WBPCB, and



others. (The Minutes of the Meeting attached as 'R-2').

5. That it was discussed that the establishment of a Waste Stabilization Pond (WSP) including Sewage Treatment Plant, Pumping Station and construction of a Garland Drain (Interception and Diversion Network) were of utmost importance in protecting the Santragachi Jheel and preventing further pollution therein.

- a. That the KMDA authorities informed that a DPR had already been prepared for the above works. However, the works were yet to start due to lack of clarity on grant of permission and waiver of land lease and way leave charges from the Railway Authorities.
- b. That it was reiterated by the Chief Engineer, GAP Wing, KMDA that encroachments along the banks of the water body would not be any hindrance to the execution of these projects and the work should not be held up for that reason.
- c. That he further informed that in the meantime, the tender process had been initiated for "*Pollution Abatement at*



Santragachi Jheel including Interception and Diversion (I&D) Network, Pumping Station and Sewage Treatment Plant including 15 (Fifteen) Years Operation and Maintenance” by the KMDA, but 4 earlier calls for bids had failed due to insufficient bids and the 5th tender call had been issued on 11.09.2023 for which the technical bid opening date was 09.10.2023. (Status report of work submitted by KMDA attached as ‘R-3’).

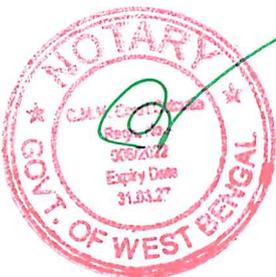
d. That the following resolutions were taken:

- (i) That in line with the orders issued by the Hon’ble NGT dated 04.07.2022 in the O.A. No. 06/2016/EZ wherein it is mentioned that *“The Railway may provide land for the purpose of setting up of STP subject to the property remaining the Railway property without prejudice to its claim for user charges for the said land”*, it was resolved that a request for issuance of ‘No Objection Certificate’ may be sent to the competent Railway Authority through the UD & MA Department for construction of the WSP/STP along with proposal for waiver of land lease charges as well as waiver of way leave charges for



construction of Garland Drain around the Santragachi Jheel. Accordingly UD & MA Department requested the Divisional Railway manager/Engineering, South Eastern Railway for issuance of NOC for construction of Waste Stabilization pond at the Santragachi Jheel vide memo no 96/(Law)/UDMA-15011(15)/17/2020-LS-UD SEC-Dept. of UDMA dated 6th October, 2023. (Copy of letter attached as 'R-4'). Consequently, a joint site inspection between representatives of Railways and State Government has been scheduled on 10.10.2023 for identifying the location for construction of WSP.

- (ii) That SE Railways Authorities were requested to extend full cooperation to the District Administration and Departmental Authorities in expediting the above works through necessary facilitation of requisite permissions and waivers from the Railway Authorities. It was further re-emphasized that the existing encroachment would be no hindrance to initiating these urgent works and the matters may be dealt with independently.



(iii) That the KMDA was requested to complete the tender process at the earliest so that the works may be started as soon as the necessary formalities are concluded.

6. That the issue of cleaning of the water body at Santragachi Jheel was discussed.

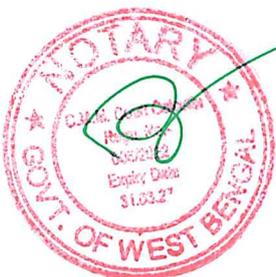
a. That the Commissioner, HMC informed that regular cleaning activities around the Santragachi Jheel were being undertaken by the Municipal team.

b. That he further informed that the cleaning of the water body itself was previously undertaken through the State Biodiversity Board for their technical expertise to preserve the natural ecosystem of the water body which was also a bird sanctuary for migratory birds. He reported that the matter was being pursued with the Board by both the UDMA Department as well as HMC. In this regard, a letter has previously been issued to the Member Secretary, West Bengal Biodiversity Board vide No. 060/Gen (S.C. Cell)/ Commr./2023-24 Dated: August 11, 2023 by the Commissioner, HMC. (Copy attached as 'R-5').

c. That the following resolutions were taken:



- (i) The Commissioner, HMC was directed to conduct an extensive awareness campaign in the vicinity of the Santragachi Jheel and also take up a cleanliness drive around the water body.
 - (ii) It was further resolved that the District Magistrate, Howrah will write to the State Biodiversity Board for taking up the cleaning of Santragachi Jheel at the earliest. (Letter issued vide memo no C-135/LR dated 05.10.2023 copy enclosed as 'R-6')
7. That the issue of encroachment removal around the Santragachi jheel was raised by the Railway Authorities and the relevant orders of the Hon'ble NGT in this regard were also cited.
- a. That it was discussed that the matter was sensitive from a law and order perspective and that the Railway authorities had previously fixed the dates for the eviction drive without due consultation with the District and Police Authorities.
 - b. That the need for sufficient advance notice to the District Administration was also pointed out so as to enable the



authorities to assess the law and order situation and take necessary preparatory measures.

- c. That the District Administration and the Police authorities expressed their willingness to provide necessary assistance provided a consultative process was followed in planning the eviction drives.
- d. That in the past, about 128 shops were allowed to settle at their present locations under a system known as 'Tahbazari', wherein the Railway Authorities allowed the shopkeepers to run their shops on payment of a daily fee collected by the Inspector of Works. Consequently, the Railway Authorities should consider the matter of rehabilitation of these shopkeepers before planning the eviction drive.
- e. That the following resolutions were taken:
 - (i) That it was decided that the Railway Authorities should consult the District Administration and Police Authorities

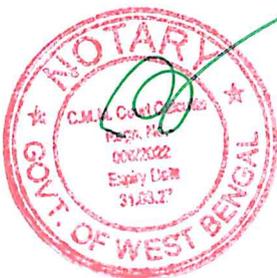


before fixing any date for removal of encroachment keeping the law and order perspective in view.

(ii) That the Railway Authorities were requested that sufficient advance intimation may be given to the Police and District Administration for preparation and planning before initiating any eviction drive.

(iii) That it was further resolved that keeping in view of the sensitive law and order situation during the upcoming festive season, particularly the Durga Puja, Kali Puja and Diwali festivals being of utmost sensitivity, any encroachment removal drives may be taken up only after the festive season.

8. That lastly, the aerial video footage of the Santragachi Jheel captured using Drones clearly shows that the shops and encroached structures around the water body occupy a much smaller area and that they cannot be held to be responsible for polluting the water body any more than the domestic sewage discharges emanating out of the existing Railway Housing Colony



and other private residential complexes around the Jheel. Consequently, an integrated sewage disposal system of the entire area as proposed through the construction of a garland drain and STP is urgently required to prevent pollution in the Jheel. This mechanism coupled with an intensive awareness campaign may prevent further pollution in the Jheel. (Videography footage using Drone submitted in pen drive as 'R-7')

9. It is therefore prayed that the Hon'ble Tribunal may pass necessary order or further orders as it deems fit and proper in the interest of justice.

10. The statements made in paragraph 1 to 8 are based on information derived from the record which are usually kept and maintained by the answering respondent in the ordinary course of business and which I believe to be true and rest thereof my humble submission before this Hon'ble Tribunal.

Prepared in my office

And identified by me
Advocate


Deponent

District Magistrate

Howrah

District Magistrate
Howrah


N. DASGUPTA

Notary
Regn. No. 006/2022
3, Bankshal Street
Calcutta-700001



1 A OCT 2023

SOLEMNLY AFFIRMED

&
Declared Before me
on Identification Adv.


NOTARY
N. DAS GUPTA
C.M.M. Court
Govt. W.B.

VERIFICATION

I, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs 1 to 8 are true and correct to the best of my knowledge and information. I believe that no material has been concealed therefrom and rest my humble submission before the Honourable Tribunal.

Verified at on day of 2023.

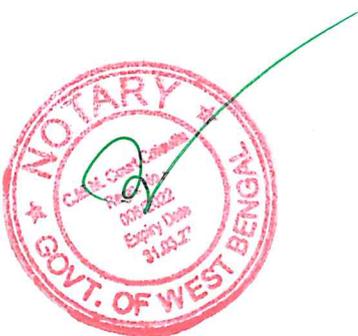
Identified by me



Advocate
State of West Bengal



District Magistrate
Howrah





Annexure - 'R-1'

**GOVERNMENT OF WEST BENGAL
OFFICE OF THE DISTRICT MAGISTRATE, HOWRAH**

NOTICE

In connection with M.A. No. 22/2023/EZ in OA 06/2016/EZ in the matter of Subhas Datta vs The State of West Bengal, a joint site inspection at Santragachi Jheel will be held on **03.10.2023 at 3.30 PM** followed by meeting at the Conference Hall of the District Magistrate, Howrah.

All concerned are therefore, requested to kindly make it convenient to assemble at the site at the aforementioned time.

**District Magistrate,
Howrah**

Memo No.: 3045/LR(10)
Copy forwarded for information with a request to attend

Date: 29.09.2023

1. The Commissioner, Howrah Police Commissionerate with a request to send suitable representative.
2. Secretary, KMDA,
3. The Commissioner, HMC.
4. The Chief Engineer, KMDA,
5. The Chief Engineer, South Eastern Railway.
6. ADM (Development), Howrah.
7. ADM (LR), Howrah.
8. SDO, Sadar, Howrah.
9. Environmental Engineer, Howrah Region, WBPCB.
10. BL&LRO, Bally-Jagacha.

**District Magistrate,
Howrah.**

Memo No.: 3045/LR/1(5)
Copy forwarded for kind information;

Date: 29.09.2023

1. The Chief General Manager, South Eastern Railway.
2. The Member Secretary, West Bengal Pollution Control Board.
3. The CEO, KMDA.
4. The Divisional Railway Manager, Kharagpur.
5. The Member Secretary, West Bengal Biodiversity Board.

**District Magistrate,
Howrah**



Annexure - 'R-2'

Minutes of the Meeting in connection with MA No. 22/2023/EZ in Original Application No. 06/2016/EZ (Subhas Dutta Vs The State of West Bengal & Ors.) held on 03.10.2023 at the Conference Hall of the District Magistrate, Howrah

Members Present: Attendance sheet attached.

The meeting was held at the conference hall of the District Magistrate, Howrah following a joint site inspection of Santragachi Jheel conducted in the presence of the District Magistrate, Howrah; Commissioner, Howrah Municipal Corporation; Chief Engineer, GAP Wing, KMDA; DCP (South) of Howrah Police Commissionerate; Additional District Magistrate (LR); Additional District Magistrate (Dev); Dy. CE/ Sdg & Gen/ SE Railways, ADEN/ SRC / SE Railways and others from the SE Railway Authority; as well as Assistant Environmental Engineer, WBPCB, and others.

The District Magistrate, Howrah took the chair and initiated the discussion. The following deliberations and resolutions were taken in the said meeting:

1. It was discussed that the establishment of a Waste Stabilization Pond (WSP) including Sewage Treatment Plant, Pumping Station and construction of a Garland Drain (Interception and Diversion Network) were of utmost importance in protecting the Santragachi Jheel and preventing further pollution therein.
 - a. The KMDA authorities informed that a DPR had already been prepared for the above works. However, the works were yet to start due to lack of clarity on grant of permission and waiver of land lease and way leave charges from the Railway Authorities.
 - b. It was reiterated by the Chief Engineer, GAP Wing, KMDA that encroachments along the banks of the water body would not be any hindrance to the execution of these projects and the work should not be held up for that reason.
 - c. He further informed that in the meantime, the tender process had been initiated for "*Pollution Abatement at Santragachi Jheel including Interception and Diversion (I&D) Network, Pumping Station and Sewage Treatment Plant including 15 (Fifteen) Years Operation and Maintenance*" by the KMDA, but 4 earlier calls for bids had failed due to insufficient bids and the 5th tender call had been issued on 11.09.2023 for which the technical bid opening date was 09.10.2023.
 - d. The following resolutions were taken:



- (i) In line with the orders issued by the Hon'ble NGT dated 04.07.2022 in the O.A. No. 06/2016/EZ wherein it is mentioned that "*The Railway may provide land for the purpose of setting up of STP subject to the property remaining the Railway property without prejudice to its claim for user charges for the said land*", it was resolved that a request for issuance of 'No Objection Certificate' may be sent to the competent Railway Authority through the UD & MA Department for construction of the WSP/STP along with proposal for waiver of land lease charges as well as waiver of way leave charges for construction of Garland Drain around the Santragachi Jheel.
- (ii) SE Railways Authorities were requested to extend full cooperation to the District Administration and Departmental Authorities in expediting the above works through necessary facilitation of requisite permissions and waivers from the Railway Authorities. It was further re-emphasized that the existing encroachment would be no hindrance to initiating these urgent works and the matters may be dealt with independently.
- (iii) KMDA was requested to complete the tender process at the earliest so that the works may be started as soon as the necessary formalities are concluded.

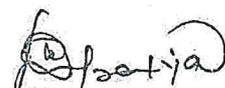
2. The issue of cleaning of the water body at Santragachi Jheel was discussed.

- a. The Commissioner, HMC informed that regular cleaning activities around the Santragachi Jheel were being undertaken by the Municipal team.
- b. He further informed that the cleaning of the water body itself was previously undertaken through the State Biodiversity Board for their technical expertise to preserve the natural ecosystem of the water body which was also a bird sanctuary for migratory birds. He reported that the matter was being pursued with the Board by both the UDMA Department as well as HMC. In this regard, a letter has previously been issued to the Member Secretary, West Bengal Biodiversity Board vide No. 060/Gen (S.C. Cell)/ Commr./2023-24 Dated: August 11, 2023 by the Commissioner, HMC.
- c. The following resolutions were taken:
 - (i) The Commissioner, HMC was directed to conduct an extensive awareness campaign in the vicinity of the Santragachi Jheel and also take up a cleanliness drive around the water body.



- (ii) It was further resolved that the District Magistrate, Howrah will write to the State Biodiversity Board for taking up the cleaning of Santragachi Jheel at the earliest.
3. The issue of encroachment removal around the Santragachi jheel was raised by the Railway Authorities and the relevant orders of the Hon'ble NGT in this regard were also cited.
- a. It was discussed that the matter was sensitive from a law and order perspective and that the Railway authorities had previously fixed the dates for the eviction drive without due consultation with the District and Police Authorities.
 - b. The need for sufficient advance notice to the District Administration was also pointed out so as to enable the authorities to assess the law and order situation and take necessary preparatory measures.
 - c. It was agreed that since the encroachment was on railway property, the railway authorities would take the lead for initiating encroachment removal. The District Administration and the Police authorities expressed their willingness to provide necessary assistance provided a consultative process was followed in planning the eviction drives.
 - d. The following resolutions were taken:
 - (i) It was decided that the Railway Authorities should consult the District Administration and Police Authorities before fixing any date for removal of encroachment keeping the law and order perspective in view.
 - (ii) The Railway Authorities were requested that sufficient advance intimation may be given to the Police and District Administration for preparation and planning before initiating any eviction drive.
 - (iii) It was further resolved that keeping in view of the sensitive law and order situation during the upcoming festive season, particularly the Durga Puja, Kali Puja and Diwali festivals being of utmost sensitivity, any encroachment removal drives may be taken up only after the festive season.

As there were no other issues to discuss, the meeting ended with thanks to and from the Chair.


District Magistrate
Howrah



ATTENDANCE SHEET FOR THE MATTERS REGARDING NATIONAL GREEN TRIBUNAL, SANTRAGACHI JHIL ON 03/10/2023 AT 03.00 PM

SL NO	NAME	DESIGNATION	SIGNATURE
1)	DR DEEPAP PRIYA P, IAS	DISTRICT MAGISTRATE HOWRAH	
2)	Shardul Jain	Commissioner, Home	
3)	Azar Kig	Asst M(D), Health	
4)			
5)			
6)			
7)	Tarun Bhattacharyya	SDO(S), Howrah	
8)	R. N. Prasad	DyCB/Secy & Genl/SEK	
9)	J. Mandal	SE, MHC-I	
10)	S. Banerjee	EE, NHD-I	
11)	Pranab Ray	CE, GMB, WMDA	
12)	T. Sarma	AF/Under Secy/MSD	 T. Sarma 03/10/23
13)	NUPUR SENGUPTA	AOE, WBPCB	Nupur Sengupta
14)	BHIM TIKADER	AOE, WBPCB	
15)	Sunny Kumar	JE (WMDA)	
16)	Deban Roy	ADEN/SRC	
17)	Aniruddha Ghosal	EE/EB-1/GAP WMDA	



Ameasure - 'R-B'

Status of work: Pollution Abatement of Santragachi Jheel

Name of Work: "Pollution Abatement at Santragachi Jheel including Interception and Diversion (ISD) Network, Pumping Station and Sewage Treatment Plant including 15 (Fifteen) Years Operation and Maintenance"

- E-file was initiated on 03.08.2022 for inviting tender.
- Approval for inviting tender received on 17.08.2022.
- After internal formalities the tender (1st call) was invited on 02.09.2022 (published on 11.09.2022). Due to inadequate number of bids, the 1st Call Tender was cancelled on 23.11.2022.
- The 2nd Call NIT was published 28.11.2022. But the 2nd Call Tender was cancelled on 13.01.2023 as no bidders participated in the tender.
- The 3rd Call NIT was published 13.02.2023. But the 3rd Call Tender was cancelled on 20.03.2023 as no bidders participated in the tender.
- The 4th Call NIT was published 03.05.2023. We found two bidders, out of which one bidder was technically qualified. But that bidder's bid was excessively higher than the estimated value (@ 46% above). So, the 4th Call Tender was cancelled on 04.08.2023 due to financial aspect.
- The 5th Call tender was invited on 11.09.2023 and technical bid opening date is 09.10.2023.

A. K. Datta 05/10/23
Superintending Engineer (North)
Water & Sanitation (GAP) Sector
K. M. D. A.

[Signature] 5/10/23
Chief Engineer
Water & Sanitation Sector,
GAP Wing, KMDA



Government of West Bengal
Department of Urban Development & Municipal Affairs
"NAGARAYAN"
DF-8, Sector-I, Salt Lake City, Kolkata 700 064

No. 96/(Law)/UDMA-15011(15)/17/2020-LS-UD SEC-Dept. of UDMA Date: 6th October, 2023

From: Smt. Nandini Ghosh, IAS, Senior Special Secretary to the Govt. of West Bengal.

To : The Divisional Railway Manager/Engineering, South Eastern Railway, Kharagpur.

Sub: Request for issuance of NOC for construction of Waste Stabilization Pond at the Santragachi Jheel in compliance with the order passed by Hon'ble NGT in M.A. 22/2023/EZ in O.A. No. 06/2016/EZ (Subhas Dutta - Vs. - State of West Bengal & Ors.) (Ref.: Santragachi Jheel) - URGENT

Sir,

With reference to the above subject matter, I am directed to forward herewith a copy of the Minutes of the Meeting in connection with M.A. 22/2023/EZ in O.A. No. 06/2016/EZ (Subhas Dutta - Vs. - State of West Bengal & Ors.) held on 03.10.2023 under the chairmanship District Magistrate, Howrah along with the copy of the order dated 04.07.2022 passed by Hon'ble NGT in O.A. No. 06/2016/EZ (Subhas Dutta - Vs. - State of West Bengal & Ors.) (Ref: Santragachi Jheel) for your kind perusal. I am directed to request you to kindly issue 'No Objection Certificate' for 'Waste Stabilization Pond (WSP)' including Sewage Treatment Plant, Pumping Station and construction of a Garland Drain (Interception and Diversion Network) for protecting the Satragachi Jheel and preventing further pollution therein at the land under your control.

It is to further mention herein that the Tender for "Pollution Abatement at Satragachi Jheel" is under 5th call and the Technical Bid opening date is fixed on 09.10.2023.

Department of Urban Development & Municipal Affairs is under the process of bringing out AA & FS for funding the Project as per the guidelines and the ratio given by Hon'ble NGT in its previous orders.

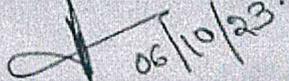
You may kindly like to contact the undersigned at the following contact details (Smt. Nandini Ghosh, IAS, Senior Special Secretary to the Govt. of West Bengal, Contact No. 9830193174/6289307648, e-Mail Id: nandinighosh.jsudma@gmail.com) for further clarification.

Thanking you in anticipation and hoping for kind cooperation from your end.

This matter may kindly be treated as extremely urgent.

Encls: As stated

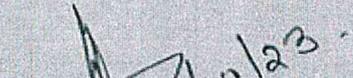
Yours faithfully,


06/10/23
Senior Special Secretary

No. 96/1(8)(Law)/UDMA-15011(15)/17/2020-LS-UD SEC-Dept. of UDMA Date: 6th October, 2023

Copy forwarded for information and necessary action to:

1. Principal Secretary, Department of UD & MA
2. CEO KMDA
3. The District Magistrate, Howrah.
4. Chief Engineer, GAP Sector, KMDA.
5. Special Law Officer, Department of UD & Ma
6. Sr. PS to Principal Secretary, UD & MA Department.
7. PS to CEO KMDA
8. Sr. PS to Senior Special Secretary, UD & MA Department.


06/10/23



NANDINI GHOSH, IAS
Senior Special Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

Senior Special Secretary



2023/GEN SEC(HMC)

HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH - 711 101

Tel. (+91-33) 2638-3211-13, 2641-5218; Fax. (+91-33) 2641-5218 2214

No. 060/Gen (S.C. Cell)/Commr./2023-24

Dated : August 11, 2023.

The Member Secretary,
West Bengal Biodiversity Board,
Pran Sampad Bhawan (5th Floor),
I.B- 2, Sector - III, Salt Lake City,
Kolkata - 700106

Sub : Engagement of specialized agency for Vegetation Management of Santragachh Jheel & Surrounding Areas - Request there-of - Reg.
Ref : Final Order dated 04.07.2022 passed by the Spl. Bench of the Hon'ble N.G.T. in O.A. No. 06/2016/EZ - Subhas Dutta vs. State of West Bengal & Ors.

Madam,

This has reference to the final order passed by the Hon'ble N.G.T. in the above mentioned O.A. where-in the role of the West Bengal Bio Diversity Board was acknowledged for Vegetation Management of the Santragachh Wetland and further to order of your good office dated 18.11.2022 for engagement of Nature Mates - Nature Club, Kolkata for monitoring the vegetation management of the said wetland for another term which was culminated on 31.03.2023.

Since, such management is a regular affair on yearly basis, it is requested to kindly engage a specialized agency / NGO for up-keep and maintenance of the flora and fauna of the said Santragachh Jheel as per the scope of work mentioned in the solemn order of the Hon'ble NGT ibid like previous instance (Nature Mates - Nature Club), if not already done, keeping in view to make the water body ready for arrival of the migratory birds in the coming winter season. Further, it is submitted that due to lack of professional expertise to supervise the work of such agency, HMC may kindly be excused this time also to offer "work done certificate" to the appointed agency for release of its payment please.

A line in confirmation is solicited
Thanking you,

Yours faithfully

Howrah Municipal Corporation
Dated : August 11, 2023.

Encl. No. 060 /1(8) /Gen (S.C. Cell)/Commr./2023-24

Copy forwarded for information to

- 1) The Member Secretary, WBPCB, Paribesh Bhawan, Building 10A, Block I.A, Sector III, Bidhannagar, Kolkata - 700106;
- 2) Sr. Spl. Secretary, UD&MA Dept., Govt. of West Bengal, "NAGARAYAN", D.I. X, Sector - I, Salt Lake, Kolkata - 700084;
- 3) The District Magistrate, Howrah;
- 4) The Divisional Railway Manager, S.E. Railway, Kharagpur;
- 5) The Secretary, HMC;
- 6) The OSD (Law), HMC - with request to keep apprise the Ld Counsel of the HMC in the instant O.A.
- 7) The A.E. & OSD (Cons), HMC - with request to keep liaison with the W.B. Bio Diversity Board and also the appointed agency;

Dept. Board File



Howrah Municipal Corporation

HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH – 711 101

Tel (+91-33)2638-3211-13, 2641-5218; Fax (+91-33)2641-5218-2214

- 20 -
Type Copy

No. 060/Gen (S.C. Cell)/Commr./2023-24

Dated: August 11, 2023

The Member Secretary,
West Bengal Biodiversity Board,
Prani Sampad Bhawan (5th Floor),
LB-2, Sector- III, Salt Lake City,
Kolkata – 700 106

Sub: Engagement of specialized agency for Vegetation Management of Santragachi Jheel & Surrounding Areas – Request thereof – Reg.

Ref: Final Order dated 04.07.2022 passed by the Spl. Bench of the Hon'ble N.G.T in O.A. No. 06/2016/EZ – Subhas Dutta Vs. State of West Bengal & Ors.

Madam,

This has reference to the final order passed by the Hon'ble N.G.T in the above mentioned O.A wherein the role of the West Bengal Bio Diversity Board was acknowledged for Vegetation Management of the Santragachi Wetland and further to order of your good office dated 18.11.2022 for engagement of Nature Mates – Nature Club, Kolkata for monitoring the vegetation management of the said wetland for another term which was culminated on 31.03.2023.

Since, such management is a regular affair on yearly basis, it is requested to kindly engage a specialized agency/NGO for up-keep and maintenance of the flora and fauna of the said Santragachi Jheel as per the scope of work mentioned in the solemn order of the Hon'ble NGT ibid like previous instance (Nature Mates – Nature Club), if not already done, keeping in view to make the water body ready for arrival of the migratory birds in the coming winter season. Further, it is submitted that due to lack of professional expertise to supervise the work of such agency. HMC may kindly be excused this time also to offer "work done certificate" in the appointed agency for release of its payment please.

A line in confirmation is solicited.

Thanking you.

Yours faithfully

Commissioner
Howrah Municipal Corporation

Dated: August 11, 2023

Endt. No. 060/1(8)/Gen(S.C. Cell)/Commr./2023-24

Copy forwarded for information to:

- 1) The Member Secretary, WBPCB, Paribesh Bhavan, Building 10A, Block LA, Sector – III, Bidhannagar, Kolkata – 700106.
- 2) Sr. Spl. Secretary, UD&MA Dept., Govt. of West Bengal, "NAGARAYAN" DF-5, Sector – I, Salt Lake, Kolkata - 700084
- 3) The District Magistrate, Howrah.
- 4) The Divisional Railway Manager, S.E. Railway, Kharagpur.
- 5) The Secretary, HMC.
- 6) The OSD(Law), HMC – with request to keep apprise the Ld. Counsel of the HMC in the instant O.A.
- 7) The A.E & OSD(Cons.), HMC – with request to keep liaison with the W.B. Bio Diversity Board and/or the appointed agency.
- 8) Dept. Guard File.

Commissioner
Howrah Municipal Corporation



Ameasure - 'R-6'



GOVERNMENT OF WEST BENGAL
OFFICE OF THE DISTRICT MAGISTRATE & COLLECTOR, HOWRAH.
7, Rishi Bankim Chandra Road, New Collectorate Building (3rd) Floor,
Howrah..-711101

Memo.No. C-135 /LR

Dated: 05.10.2023

To,
The Member Secretary,
West Bengal Biodiversity Board

Sub: Request for early engagement of specialized agency for maintenance of the Santragachi Jheel under mandate of Hon'ble NGT

Ref: (1) Misellenious Application No 22/EZ/2023 of Hon'ble NGT.

(2) Final Order dated 04.07.2022 of the Hon'ble NGT in O.A.No. 06/2016/EZ

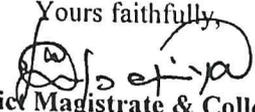
(3) Letter of Municipal Commissioner, Howrah Municipal Corporation vide No. 060/Gen (S.C. Cell)/Commr./2023-24 dated August 11, 2023

Madam,

With reference to the above, it is requested that in line with the directions of the Hon'ble NGT, a specialized agency may kindly be engaged at the earliest for maintenance of the Santragachi Jheel and vegetation management of the wetland in view of the coming winter season which witnesses the return of migratory birds to the water body.

This is for your kind information and necessary action.

Yours faithfully,


District Magistrate & Collector
Howrah

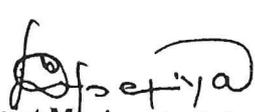
Memo.No. C-135(3) /LR

Dated: 05.10.2023

Copy forwarded for information to the:

- 1.The Principal Secretary, Department of Environment, Govt. of West Bengal
- 2.The Commissioner, HMC.
3. CA to District Magistrate, Howrah.




District Magistrate & Collector
Howrah